

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 401**  
**IB/567/ND/2022**

**IN THE MATTER OF:**

Canara Bank (E-Syndicate Bank)	...	Applicant
Versus		
M/s Sinnar Thermal Power Limited	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 17.05.2023**

**CORAM:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Hitesh Sachar, Adv.  
For the Respondent :

**ORDER**

Heard the submissions made by the Learned Counsel for the Financial Creditor. At the request of the Counsel for the Financial Creditor, let this matter be posted to 12.07.2023.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**